GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2632 ANSWERED ON:10.08.2010 ACTION ON MADHAVA MENON COMMITTEE REPORT Adhi Sankar Shri ;Alagiri Shri S.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to improve the criminal justice system in the country;
- (b) if so, whether the Government has constituted Madhava Menon Committee in this regard;
- (c) if so, the details of recommendations made by the Committee;
- (d) whether the Government has accepted/examined all the recommendations;
- (e) if so, the details thereof; and
- (f) the action taken by the Government in this regard including the steps taken to implement the recommendations of the said Committee?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALY RAMACHANDRAN)

- (a) to (c): Various Commissions/Committees had been set up from time to time to make recommendations on various aspects of Criminal Justice System. A Committee was constituted on 03.05.2006 for drafting a National Policy Paper on Criminal Justice System under the Chairmanship of Prof. Madhava Menon. The Committee has submitted its report. Some of the major recommendations in the report, inter alia, include suggestions relating to reclassification of crimes with the objective of empowering victims, speedy and efficacious delivery of justice sentencing guidelines for purposive punishment, safeguarding the interest of the weaker sections, use of science and technology for Criminal Justice Reforms and compensation for victims.
- (d) to (f): Ministry of Law & Justice has been requested to examine and take necessary steps to bring about a comprehensive legislation on the issue.